

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

Dated: Allahabad, the 15th day of December, 2000

Court: Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. Rafiq Uddin, J.M.

Contempt Petition No. 48 of 1999

In

Original application No. 1242 of 1998

Sheesh Pal Cam,
son of Sri Hari Chandra,
Assistant Electric Driver,
Northern Railway, Tundla,
r/o 129/3, Shiv Nagar,
Tundla, District Ferozabad.

..... Applicant

(By Advocate Sri R.K. Sharma)

Versus

1. Sukhbir Singh,
Divisional Railway Manager,
Northern Railway, Allahabad.
2. Om Prakash Mishra,
Senior Divisional Personal Officer,
Northern Railway, Allahabad.
3. R. S. Tomar,
Crue Controller,
Northern Railway, Tundla.

..... Respondents

(By Advocate Sri G. Saran)

O R D E R

(OPEN COURT)

(By Hon'ble Mr. S. Dayal, A.M.)

This contempt petition has been filed for
punishing the Respondents for contempt of this Court
for wilful disobedience of orders dated 9.4.1999.

Contd..2

2. The order dated 9.4.99 of Single Bench of this Tribunal has set aside the order of transfer dated 28.10.1998, because the applicant was found to be transferred on administrative ground, which was a colourable exercise of power.

3. The Respondents filed a Writ Petition No. 2613/99, challenging the order dated 9.4.99 and the Division Bench of the High Court passed an interim order dated 6.7.99, staying the operation of the order Central Administrative Tribunal, Allahabad Bench, Allahabad. A copy of the counter reply was served on the learned counsel for the applicant on 3.1.2000. The learned counsel for the applicant has not filed any Rejoinder. Therefore, the fact of stay remains substantiated and not denied. The case for contempt does not, therefore, survive and is dropped. Notices issued to the opposite parties are discharged.

Dattu Reddy

J.M.

A.M.

Nath/